

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 116
TA (Co. Act)- 11(PB)/2024

IN THE MATTER OF:

Being sure life Science Private Limited

.... Petitioner

v.

Shreeji Pharmadeal Private Limited

.... Respondent

Order Under Rule 16 (d) of NCLT Rules, 2016

Order delivered on 26.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR

HON'BLE PRESIDENT

HEARING HYBRID MODE (PHYSICAL & VC)

PRESENT:

For the Petitioner : Mr. Dharmendra Parikh, Advocate

For the Respondent :

ORDER

Issue notice of this application to all the Respondent(s) by all modes,
returnable by **17.05.2024**.

List the matter on **17.05.2024**.

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

26.04.2024
Lalit